

APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO.182 of 2010

Dated : 2nd August, 2011.

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member

M/s. Raj West Power Limited ... Appellant(s)

Vs

Rajasthan Electricity Regulatory
Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K Ganesan
Ms. Sneha Venkataramani
Counsel for the Respondent(s): Mr. R.K.Agarwal, Sr.Advocate
Mr. Alok Chaturvedi for R-2 to R-4
Mr. R.K. Mehta for R-1
Mr. David A for R-1
Mr. Antaryami Upadhyay for R-1
Mr. G.k. Sharma, S.S/
Mr. R.C. Sharma RERC

ORDER

Heard learned Counsel for the respondent No.1 and 2, 3
and 4.

Post the matter for further **hearing on 18.08.2011.**

(Justice P.S. Datta)
Judicial Member

(Rakesh Nath)
Technical Member

PK